

In the Court of Prl.District & Sessions Judge at Tumakuru

Cause List dated.12.6.2020 as per S.O.P. issued by the Hon'ble High Court of Karnataka, Bengaluru
Cases which will be taken up in Morning Session at 11 a.m.

Sl. No.	Case No.	Name of the I party/petitioner/ Appellant Complainant	Name of respondent/ Accused	Name of the advocates/ Sri.	Stage
1.	Crl.R.P.28/20	Rajanna	Kallambella Police	N.M. & P.P.	For production of R.C. & insurance
2.	Crl.Misc.552/20	Dakshinamurthy K.V.	Tumakuru Rural Police	Y.S.M. & P.P.	Objections
3.	Crl.Misc.560/20	Wasim Khan	Kallambella Police	B.S.J. & P.P.	For production of order sheet
4.	Crl.Misc.561/20	Wasim Khan	Kallambella Police	B.S.J. & P.P.	For production of order sheet
5.	Crl.Misc.568/20	Puttasiddappa B.	Sira Police	N.M. & P.P.	Objections
6.	Crl.Misc.572/20	Idayath Pasha & another	Tumakuru Rural Police	Ramesh & P.P.	Objections
7.	Crl.A.42/20	Chandan	Women Police	P.M.& P.P.	Orders
8.	Crl.Misc.371/20	Sabari Unnithan Unnikrishnan	Sira Police	M.D.M. & P.P.	Orders
9.	Crl.Misc.543/20	Chikkunja @ Chikku	Huliyurudurga Police	N.R. & P.P.	Orders
10.	Crl.Misc.551/20	Basavaraju	Bellavi Police	B.G.G. & P.P.	Orders
11.	Crl.Misc.567/20	Charankumar B.R.	Kallambella Police	N.M. & P.P.	Orders
12.	S.C.105/19	Kora Police	Yogananda & others	N.V.N.	Furnishing surety

Rest of the cases are adjourned to future dates.

Sd/-
(G.S.Sangreshi)

In the Court of I Addl. Dist and Sessions Judge at Tumakuru.

Cause list dated 12-06-2020

Case which will be taken up in Morning Session at 11 A.M.

Sl. No.	Case no.	Advocate for appellant/ petitioner/ Accused	Advocate for respondent/ P.P.	Stage
1	Civil Mis 317/19	GR	MSSM, BV	Orders
2	Civil Mis 318/19	GR	MSSM, BV	Orders
3	Civil Mis 319/19	GR	MSSM, BV	Orders
4	Civil Mis 320/19	GR	MSSM, BV	Orders
5	LAC 25/19	DGP	MB, RP	Hearing
6	CrI.Mis. 553/2020	RVD	PP	Orders
7	CrI.Mis. 555/2020	NM	PP	Orders
8	CrI.Mis. 569/2020	KSV	PP	Objections

**All other cases posted on 12-06-2020
are adjourned en-bloc to 17-07-2020.**

In the Court of II Addl. Dist and Sessions Judge at Tumakuru.
Cause list dated 12-06-2020
Case which will be taken up in Afternoon Session at 2.45 P.M.

Sl. No.	Case no.	Advocate for appellant/ petitioner/ Accused	Advocate for respondent/ P.P.	Stage
1	RA 103/20	HEG	RPK	Arguments
2	RA 79/20	TM	SKP, TMD	Hear on IA
3	RA 150/11	HSR	BSS, CK	Arguments
4	RA 166/20	TG	BCSK, GSRS	Arguments
5	MVC 711/18	BJM	DV	Arguments
6	MVC 719/18	BNP	KCV	Arguments
7	CrI.Mis. 554/20	-	NM	Objections
8	CrI.Mis. 566/20	-	PM	Objections

**All other cases posted on 12-06-2020
are adjourned en-bloc to 14-07-2020
and 15-07-2020.**

III Addl. District and Sessions Court, Tumakuru.				
Cause List on 12-06-2020.				
Sl.No.	Case No.	Stage	State by/ Petitioner	Accused/Res pondent by
MORNING SESSION				
1	Civil Mis.7/2019	Arguments	G.S.R	Ex-parte
2	Civil Mis.83/14	Arguments	R.D	M.S.S
3	Civil Mis.250/14	Arguments	P.R.J	M.S.S
4	Civil Mis.131/13	Arguments	S.L	S.R
5	Civil Mis.80/14	Arguments	R.D	B.S.K
6	Spl.C.91/2013	Arguments	PP	S.K.M
7	Spl.C.295/2014	Arguments	PP	D.P.D/H.S.R
8	Crl.A.4/2019	Judgment	C.N.H	P.P
9	Crl.Mis.421/2020	Hearing	PP	SS/MM
10	Crl.Mis.580/2020	Objection	PP	B.S.D
AFTERNOON SESSION				
1	Crl.Mis.491/2020	Orders	P.R.J	B.K.P.S
2	Crl.Mis.489/2020	Orders	PP	G.M
3	Crl.Mis.387/2020	Objection	PP	T.R.C
4	Crl.Mis.570/2020	Objection	PP	V.R.V
5	Crl.Mis.562/2020	Objection	PP	G.M
6	Crl.Mis.548/2020	Hearing	PP	S.K
7	Crl.Mis.455/2020	Orders	PP	P.M
8	Crl.Mis.549/2020	Orders	PP	K.C.R
9	Crl.Mis.564/2020	Orders	PP	P.M

All other cases posted on 12-06-2020 are adjourned en-bloc to 17-07-2020 and 18-07-2020

Sd/-
III Addl. District Judge
Tumkur


The following cases will be taken up on board for regular hearing in open court on 12-06-2020 in the court of VI Addl. District and Sessions Judge, Tumakuru.

CAUSE LIST ON 12-06-2020

Sl. No.	Case Number	Posted Date	Stage	Name of the Advocate	
				State by / Petitioner	Accused / Respondent
<u>1st Session</u>					
1	S.C. 74/2015	12-06-2020	Arguments	L.P.P.	Sri. R.J.
2	S.C. 148/2019	12-06-2020	313 Statement	L.P.P.	Sri. S.N.N.
3	CrI.Misc. 576/2020	12-06-2020	Objection	Sri. T.N.G.	L.P.P.
4	CrI.A. 29/2018	12-06-2020	Arguments	Sri. G.H.S.	L.P.P.
5	CrI.A. 12/2019	23-06-2020	Arguments	Sri. T.N.G.	L.P.P.
6	CrI.A. 29/2019	23-06-2020	Arguments	Sri. K.C.V.	L.P.P.

2nd Session

1	CrI.A. 43/2019	12-06-2020	Arguments	Sri. P.M.	L.P.P.
2	CrI.A. 68/2019	23-06-2020	Arguments	Sri. T.H.M.	Sri. N.R.R.
3	CrI.A. 77/2019	23-06-2020	Arguments	Sri. V.S.	Sri. A.N.G.
4	R.A. 117/2019	23-06-2020	Arguments	Sri. G.N.	Sri. M.M. for R-3 Sri. B.S.K. for R-6 Sri T.R.R. for Lrs of R-1 to 3 of R-5
5	R.A. 143/2019	23-06-2020	Arguments	Sri. R.N.R.G.	Sri. H.V.R. for R-2


 C/C VI Addl. District and Sessions Judge
 Tumakuru
 VI Addl. District & Sessions Judge
 Tumakuru


The following cases will be taken up on board for regular hearing in open court on 12-06-2020 in the court of Addl. District and Sessions Judge-FTSC-I, Tumakuru.

CAUSE LIST ON 12-06-2020

Sl. No.	Case Number	Posted Date	Stage	Name of the Advocate	
				State by / Petitioner	Accused / Respondent
1st Session					
1	Spl.C. 258/2015	12-06-2020	Arguments	Spl.P.P.	Sri. S.K. Mallikarjunaiah
2	Crl.Misc. 547/2020	12-06-2020	Hearing	Sri. G. Nagaraju	Spl.P.P.
3	Crl.Misc. 563/2020	12-06-2020	Hearing	Sri. C.S. Krishnappa	Spl.P.P.
4	Spl.C. 187/2017	12-06-2020	Hearing	Spl.P.P.	Sri. Vedamurthachar

2nd Session

1	Crl.Misc. 374/2020	12-06-2020	Objection	Sri. B.J.R.	Spl.P.P.
2	Crl.Misc. 565/2020	12-06-2020	Objection	Sri. P. Mahesh	Spl.P.P.
3	Crl.Misc. 579/2020	12-06-2020	Notice	Sri. Ranganath E.	Spl.P.P.
4	Crl.Misc. 582/2020	12-06-2020	Notice	Sri. C.S. Krishnappa	Spl.P.P.
5	Crl.Misc.583/2020	12-06-2020	Notice	Sri. H.S. Raju	Spl.P.P.


 Addl. District and Sessions Judge, FTSC-I
 Tumakuru

Addl. District and Sessions
 Judge-FTSC-I, Tumakuru

**IN THE COURT OF SRI. SUDHINDRANATH S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES
UNDER
PREVENTION OF CORRUPTION ACT)**

Cause List Dated 12-06-2020

Cases which will be taken up in Morning Session at 11 am

- | | |
|-------------------|-----------------------|
| 1) SPL.C285/2015 | Public Prosecutor |
| 2) SPL.C9/2020 | Public Prosecutor 3/3 |
| 3) R.A.105/2017 | R.V.Doddashanaiah |
| 4) R.A.144/2018 | T.N.GURURAJ |
| 5) P and SC4/2019 | Mallikarjunaiah M |
| 6) R.A.224/2019 | Srinivasamurthy |
| 7) R.A.255/2019 | Fayaz Sab B.G. |
| 8) R.A.256/2019 | Fayaz Sab B.G. |
| 9) R.A.261/2019 | RameshR Basavaraju |
| 10) R.A.268/2019 | Mallikarjunaiah M |

Cases which will be taken up in Afternoon Session at 2:45 pm

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|------------------|---------------------------|
| 11) R.A.270/2019 | Basavaraju.R |
| 12) R.A.279/2019 | Harinath T.S. |
| 13) R.A.24/2020 | H M T |
| 14) R.A.90/2020 | Satheesh.B.R |
| 15) R.A.120/2020 | Krishnaiah C |
| 16) R.A.132/2020 | R.K.G.M.M.Mahaswamiyavaru |
| 17) R.A.148/2020 | Shivarajappa.K |
| 18) R.A.175/2020 | Mallikarjunaiah M |

All other cases posted on 12/06/2020 are adjourned en-bloc to 26/06/2020

VII Addl. Dist. And Sessions Judge,
Tumakuru